

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 820
TO BE ANSWERED ON THE 27th July 2026
NEW AIRPORT AT ROURKELA IN THE STATE OF ODISHA

820. SHRI DILIP KUMAR RAY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has any plan to open new regular airport at Rourkela in the State of Odisha under UDAN scheme;
- (b) if so, whether any proposal has sent by Government of Odisha to the Central Government in this regards;
- (c) the details thereof;
- (d) the proposed cost of opening regular airport at Rourkela and the amount of money sanctioned for the same; and
- (e) the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): The UDAN Scheme envisages providing connectivity to unserved and underserved airports of the country through revival of existing airstrips and airports and development of greenfield airports are not taken up.

As per the Greenfield Airports (GFA) Policy, 2008, if any airport developer including a State Government desires to develop a Greenfield airport, they are required to identify a suitable site and get the Prefeasibility Study conducted and submit a proposal to the Ministry of Civil Aviation (MoCA) for 'Site Clearance' followed by 'In-Principle' approval.

Rourkela Airport, owned by Steel Authority of India Limited (SAIL), was identified for development and operation under the UDAN Scheme in the first round of bidding. The airport was developed at a cost of Rs. 58.96 crore and became operational on 07.01.2023.
